

GI Registrations in India

Recently, India made a record 33 new Geographical Indications (GI) in a single day on **31st March 2023**.

Currently, India has around 465 GI Tags with State of **Kerala** topping the GI tag list in FY 2022-23.







What is GI Tag?

Geographical Indication (GI) refers to –

indications which identify a good as originating in the territory of a country, or a region or locality in that territory, where a given quality, reputation or other characteristic of the good is essentially attributable to its geographical origin. [Article 22.1 of the TRIPS Agreement]







Benefits of GI tag

·It helps consumers to get **quality products** of desired traits.

•Promotes the **economic prosperity** of the producers of GI tagged goods.

·Legal protection to the products.







Law governing GI in India

The sui-generis legislation governing GI in India is **Geographical** Indications of Goods (Registration & Protection) Act, 1999.

The objective of the Act is -

- to specify law that could adequately protect the interest of producers of such goods
- to exclude unauthorized persons from misusing geographical indications and to protect consumers from deception
- to promote goods bearing Indian geographical indications in the export market



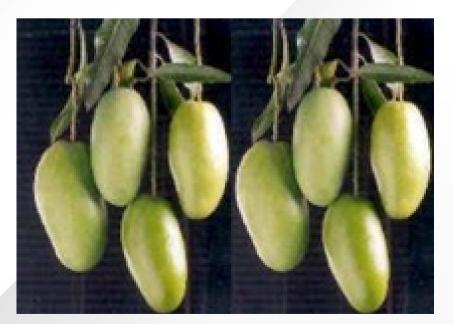




Some of the Famous GI tags in India



Darjeeling Tea (West Bengal)



Malihabadi Dussehri (Uttar Pradesh)









Madhubani Paintings (Bihar)

Kathputlis of Rajasthan (Rajasthan)

Kashmiri Pashmina (Jammu & Kashmir)



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